Annexure - 5

Name of the corporate debtor: Varam Bioenergy Pvt. Ltd; Date of commencement of liquidation: 08/07/2021; List of stakeholders as on: 28/12/2022

List of operational creditors (Government Dues)

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L		(Amount in₹)													
ſ	Sl.	Details of Cla	Details of clain	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount	Amount of claim	Remarks, if any	
	No.	Department	Government	Date of receipt	Amount claimed	Amount of	Nature of	Amount	Whether	% share	contingent	mutual dues,	of claim	under	
						claim	claim	covered by		in total	claim	that may be	rejected	verification	
						admitted			attachment	amount		set-off			
								attachment		of claims admitted					
								pending disposal	(Yes/No)	admitted					
								шізрозаі							
	1	State Tax Officer	Goods and Service Tax Department	08-12-2021	15,97,650.00	8,87,589.00	On account of Order by GST Department	Nil	Nil	0.070	Nil	Nil	7,10,061.00	0.000	the claim has been rejected as the order copy of documents has not been received.
		Employee Provident Fund Organisation	Employee Provident Fund Organisation	08-12-2021	5,24,48,014.00	0.00	For EPF dues	Nil	Nil	0.000	Nil	Nil	5,24,48,014.00	0.000	The Claim has been rejected as the claim has been filed on provisional basis and in wrong form
[5,40,45,664.00	8,87,589.00							5,31,58,075.00		